

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
Original Application No.105/2022**

**Arif Nawaz M.M. Iraqi**

**... Applicant**

**v/s**

**State of Maharashtra & Ors.**

**... Respondents**

**Stataus Report in compliance of the Order dated 3/3/2023  
passed by this Hon'ble Tribunal.**

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- (1) The Hon'ble NGT vide order dtd.3.3.2023 directed the Respondent- Board to "*file additional reply/ status report mentioning in detail in tabular form compliance by TMC with directions issued by MSPCB vide letters dated 11.09.2019, 27.04.2021 and 28.07.2021 and operational status report of all Waste processing plants and material recovery facilities in the subject area including Diva, Mumbra and Kalwa mentioned in the application.*"
- (2) In compliance of the Hon'ble NGT Order dated 3.3.2023, the Officials of the Respondent Board at Thane have visited to the Sewage treatment plant and material recovery facility / MSW sites of the Thane Municipal Corporation on 24/5/2023 &

25/05/2023 and accordingly, the point wise present status of the directions issued by the Respondent-Board and Present status report on Solid Waste facility/ Material recovery facility is given in tabular form , as below :

**I. Directions issued by Respondent Board vide letter dtd. 11/09/2019**

<b>Sr. No.</b>	<b>Directions issued by MPCB</b>	<b>Present Status</b>
1.	To submit the time bound action plan for 100% treatment of the generated sewage and achieving effluent discharge standards for STPs.	<p><b>a) 100% treatment of the generated sewage</b></p> <p>i. Thane Municipal Corporation has submitted that, total sewage generation in Thane city is 270 MLD.</p> <p>ii. Thane Municipal corporation has installed 07 no. STPs with cumulative capacity of 271.53 MLD. In addition to this 01 no. STP is under construction phase (Kharegaon- 46.76 MLD, expected completion by Dec-2023).</p> <p>iii. Out of above 07 no. STPs. 01 no. STP (Hiranandani- 59 MLD) is in Trail &amp; Run phase. Remaining 06 no. STPs with cumulative capacity of 212.53 MLD are fully operational.</p>

		<p>iv. As per data observed during joint visit with TMC officials, capacity utilization of 07 no. STP is 140 MLD. TMC further mentioned that, 183 housing societies in Thane city treat their sewage to the tune of 52.84 MLD through in-house (Private) STPs.</p> <p>v. Thus, total sewage treatment is 140 MLD (through TMC STPs) + 52.84 MLD (Private Housing societies STPs)= 192.5 MLD.</p> <p>vi. Considering above, untreated sewage quantity is 77.5 MLD (270-192.5= 77.5) which is being discharged into creek directly or indirectly.</p> <p>vii. TMC has further submitted that, additionally 05 no. STPs with the total capacity of 106 MLD are purposed for Diva- Shill area. Technical approval for the same has been obtained, work is on hold due to unavailability of the fund. However, it is planned to complete by Dec-2026 by arranging funds.</p>
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		<p>viii. Thus, considering above purposed STPs and Kharegaon STP, total capacity augmentation would be 424.29 MLD (installed STPs- 271.53 MLD + under construction 46.76 MLD -Kharegaon+ Proposed STPs -106 MLD) by 2026, as submitted by TMC.</p> <table border="1" data-bbox="846 661 1435 1186"> <tr> <td data-bbox="846 661 1044 825">Present sewage generated 270 MLD</td> <td data-bbox="1044 661 1235 825">Treated sewage 192.5 MLD</td> <td data-bbox="1235 661 1435 825">% of treatment 71.2% (Present)</td> </tr> <tr> <td colspan="2" data-bbox="846 825 1235 1024">After operation of Kharegaon STP, 15 MLD will be treated from Dec-23 Hence treated sewage will be 207.5 MLD</td> <td data-bbox="1235 825 1435 1024">% of treatment at Dec-23 will be 76%</td> </tr> <tr> <td colspan="2" data-bbox="846 1024 1235 1186">After functioning of proposed Diva Shil STP at Dec-26</td> <td data-bbox="1235 1024 1435 1186">% of treatment at Dec-26 will be 100%</td> </tr> </table> <p><b>b) Achieving effluent discharge standards for STPs</b></p> <p>Most of the times STP treated outlet samples meets the standards. Some time it exceeds.</p> <p>TMC has submitted action plan for achieving effluent discharge standards for STPs, given as below;</p> <ol style="list-style-type: none"> <li>1. Grit Chambers and coarse and fine screen will be periodically cleaned.</li> </ol>	Present sewage generated 270 MLD	Treated sewage 192.5 MLD	% of treatment 71.2% (Present)	After operation of Kharegaon STP, 15 MLD will be treated from Dec-23 Hence treated sewage will be 207.5 MLD		% of treatment at Dec-23 will be 76%	After functioning of proposed Diva Shil STP at Dec-26		% of treatment at Dec-26 will be 100%
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After functioning of proposed Diva Shil STP at Dec-26		% of treatment at Dec-26 will be 100%									

		<p>2. Regular cleaning of air blower filters will be done.</p> <p>3. Regular cleaning of UV lamps and chlorination tank will be done.</p> <p>4. Removal of sludge from DAF will be done time to time.</p>						
2.	Prepare and furnish action plan for utilization of Treated sewage	<p>As per records submitted by TMC, presently 7.25 MLD treated sewage is utilized for gardening purpose.</p> <p>TMC has submitted action plan to increase further utilization of treated sewage, given as below;</p> <p>1. TMC has given work order for tertiary treatment plant. (capacity 5 MLD) for sale of tertiary treatment water of STP at Kopri.</p> <p>2. TMC has submitted proposal to Amrut Abhiyan 2.0 for erection of tertiary treatment plant of capacity as follows.</p> <table border="1"> <tr> <td>Mumbra</td> <td>20 MLD</td> </tr> <tr> <td>Patlipada</td> <td>15 MLD</td> </tr> <tr> <td>Nagalabunder</td> <td>02 MLD</td> </tr> </table>	Mumbra	20 MLD	Patlipada	15 MLD	Nagalabunder	02 MLD
Mumbra	20 MLD							
Patlipada	15 MLD							
Nagalabunder	02 MLD							
3.	Why the Municipal Corporation shall not be levied by MPC Board the	<p>Thane Municipal Corporation has submitted that as they have already prepared action plan for 100% treatment of sewage, it is requested not to levy the environment compensation.</p>						

<p>maximum amount of environmental compensation (Total capital cost component amount i.e. Rs. 100 Cr as well as O &amp; M cost component i.e. Rs. 10 Lacs per day) recommended for untreated/partially treated sewage discharge as mentioned in the Hon'ble NGT order dated 28.08.2019 in Original Application no. 593/2017 in Paryavaran Surksha Samiti &amp; anr v/s Union of India</p>	
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**II. Interim Directions issued by Respondent Board vide letter dtd. 27.04.2021**

<b>Sr. No.</b>	<b>Directions issued by MPCB</b>	<b>Present Status</b>
1	You shall operate all the six STP's with full capacity.	<p>Presently all six STPs are in operation with Inlet flow of 140 MLD against the cumulative capacity of 212.53 MLD.</p> <p>i. Thane Municipal corporation has installed to total 08 no. of STPs TMC STP Kopri, Thane-120 MLD, TMC STP Mumbra, Thane-32 MLD, Vitava- 8.45 MLD, Everest World, Kolshet- 23.06 MLD, Lodha-22.02 MLD, Nagla Bunder-7 MLD, Hiranandani – 59 MLD and Kharegaon- 46.76 MLD. Out of these 8 STP 6 are fully operational, 1 STP (Hiranandani- 59 MLD) is in Trail &amp; Run phase and 1 STP (Kharegaon- 46.76 MLD) is not in operation due to some pending work.</p> <p>ii. TMC authority informed that Trunk main pipeline connection to STP is pending due to illegal construction &amp; Highway authority permissions. (Expected completion by Dec-2023)</p>

		TMC informed that, House connection work is in progress, inflow to STP will increase once the connection work is completed. Also STPs are designed as per population projection of 2036.
2	You have not commissioned the Kharegaon STP, which was to be commissioned by 31.03.2017 as per consent granted by the Board dated 16.02.2018. Hence submit the same shall be commissioned at the earliest.	TMC authority submitted that, Civil construction & Mechanical/ Electrical and Instrument work of STP is completed. Trunk main pipeline laying for STP is pending due to non-availability of land. TMC is following up with NHAI for permissions to lay STP rising main. STP will be commissioned by Dec-2023, as the civil work completed.
3	Presently about 240 MLD raw domestic sewage is discharged into Thane creek without any treatment for which you shall submit the plan for treatment of the same.	TMC has submitted similar reply as given above in Serial No. 1 of Direction dtd. 11.09.2019. As per TMC 100% sewage treatment will be achieved by Dec-2026.
4	Thane Creek analysis reports are exceeded	As submitted above.

	than the norms prescribed on various occasions. LAQ in this issue was received thrice in the past assembly sessions. Hence you shall treat the sewage to achieve the standards.	
5	You shall submit the action plan within 2-months period w.r.t. treatment of remaining sewage being discharged directly into creek.	As submitted above.

**III. Directions issued by Respondent-Board vide letter dtd 28.7.2021.**

<b>Sr. No.</b>	<b>Directions issued by MPCB</b>	<b>Present Status</b>
1.	The officers of the Maharashtra Pollution Control Board reported that your Local Body have failed to comply with the time	TMC has submitted progress w.r.t Municipal Solid waste management as given below: <ul style="list-style-type: none"> <li>•In TMC area total solid waste generation is 1060 MT/Day.</li> <li>•Solid waste generated in the city of Thane, is segregated on several levels.</li> </ul>

<p>frame for the implementation of the Solid Waste Management Rules,2016 and timeline given by the Hon'ble NGT in various orders. Therefore you were directed to pay Environment Compensation for the period of 01/04/2020 to 30/11/2020 vide letter dated 07/12/2020 and to deposit the Environment Compensation amount to the concerned Regional Officers of the Maharashtra Pollution Control Board within a period of one month.</p>	<p>Citizens, residential societies segregate the waste at source before collection. To ensure proper segregation of waste generated in slums, waste collectors are appointed for every 300 slum tenements. Waste collectors ensure segregation of waste, if the same is not segregated before.</p> <ul style="list-style-type: none"> <li>•In view of saturation of capacity of Diva site, landfill activity at the said site was gradually reduced from 15.01.2023 and site was finally closed on 31.01.2023.</li> <li>•As per GR, empanelled institutes were called upon for presentation for appointment as project management consultant for work of scientific disposal of MSW at Diva site. (Bioremediation and Bio mining work) After following due procedure M/s. MaRs planning and Engineering Services Pvt. Ltd has been appointed as project management consultant. Concerned agency will shortly submit the Detailed Project Report (DPR) for the work. Pursuant to report, TMC will appoint agency by tender process and</li> </ul>
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		<p>scientific disposal MSW and restoration of Diva site will be completed by 2025.</p> <ul style="list-style-type: none"><li>•Bord has granted MSW authorization dtd. 23.03.2022 under the provisions of the Solid waste management Rules, 2016 to Respondent TMC, to set up and operate Solid Waste Processing/ Recycling/treatment/disposal facility and scientific Sanitary landfill site for capacity of 615 MT/day at S. No. 104/3 to 104/21, village Bhandarli, Dist. Thane, which is valid upto 31.01.2027. TMC has installed Two trammel machines each having capacity of 300 TPD at Bhandarli, so as to ensure that in no case mix waste is taken to landfill site.</li><li>•Board has granted authorization dtd. 06.04.2018 to respondent TMC, to set up and operate waste processing/recycling/treatment/disposal facility (Waste to Energy Plant) at S. No. 15,16,17,18 and 19 at Diaghar, Kalyan-Shilphata Road, Thane, which was valid up to 31.03.2023. Civil work of pre-processing facility is under progress.</li></ul>
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		<ul style="list-style-type: none"> <li>•TMC further mentioned that they have submitted city solid waste action plan under SBM which is in process of approval.</li> </ul> <p>In addition to this for Mumbra &amp; Diva ward, M/s. Shakti Plastic Industries has been appointed as operator for Material Recovery Facility (MRF) centres.</p> <p>During visit it was observed that, 2 no. Bio- composting plant of capacity 5 TPD each are provided at decentralized solid waste processing facility Kausa, same were found in operation.</p>
2	<p>It has been observed that your Corporation has not paid the aforesaid Environment Compensation till the date. Further it is also observed that still your Corporation has not complied with the time frame for the</p>	<p>As Thane Municipal Corporation has submitted the action plan for compliance for treatment of MSW, it is requested not to levy the environment compensation.</p>

	implementation of the Solid Waste Management Rules, 2016 and timeline given by the Hon'ble NGT in various orders.	
3.	In view of the non-compliances and as directed by the Hon'ble NGT, you are hereby directed to pay final compensation at the rate of Rs. 10 Lakh per month from 01/04/2020 till compliances towards the Solid Waste Management Rules, 2016 and final compensation at the rate of Rs. 10 Lakh per month from 01/04/2020 till compliances towards the non-	TMC has not deposited any amount towards environment compensation as levied. Thane Municipal Corporation has requested that, since they have submitted the action plan for compliance for treatment of MSW, hence environment compensation should not be levied upon them.

	<p>compliance of Legacy Waste Management as you have not started work of bioremediation of Legacy Waste.</p>	
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**IV. Operational status of material recovery facility and Bio- Composting facility in Mumbra, Kausa and Diva;**

<b>Sr. No.</b>	<b>Facility Name</b>	<b>Present status</b>
1	Material recovery Facility Mumbra	<p>MRF centre at Mumbra is having 5 TMD capacity, said facility found in operation. During visit sorted waste such as mix plastic, Puttha, Paper, Thermocol etc.&amp; other scrap material (approximately 3 ton) was sorted and stored at the centre.</p> <p>Electrical connection provided.</p> <p>Total 06 No. workers were observed at the centre.</p> <p>During visit one manual compactor observed at the centre. It is informed by TMC official that, bailing machine and compactor will be installed in 2 months period.</p>

2	Material recovery Facility Diva	<p>MRF centre at Diva was found in operation for collection. However, equipment's were not present at site.</p> <p>Mixed plastic and other waste of around 01 Ton observed stored at the centre. TMC official informed that, bailing machine and compactor will be installed in 2 months period.</p>
3	Decentralized Solid Waste processing facility Kausa.	<p>2 no. Bio- composting plant of capacity 5 TPD each are provided at Decentralized solid waste processing facility Kausa, same were found in operation.</p> <p>Plant operator informed that, vegetable market waste and hotel waste approximately 7 to 10 TPD collection from kausa Mumbra area for processing.</p> <p>TMC has not provided any treatment system for leachet slurry generated from processing plant TMC official informed that, they will treat the leachet with Bio-products.</p>
4	MSW site- S. No. 104/3 to 104/21,	Thane Municipal Corporation has obtained authorization under solid

	village Bhandarli, Dist. Thane	<p>Waste Management Rules, 2016 TMC (MSW Site) S. No. 104/3 to 104/21, village Bhandarli, Dist. Thane for</p> <ol style="list-style-type: none"><li>1. Window composting and Mechanized material recovery facility (MRF facility)- 473 MT/D and sanitary landfill of rejected waste- 142 MT/D, which is valid for the period up to 31.01.2027.</li><li>2. During the visit of Board official to site, it is found in operation. Total project land is ~ 10 acres, out of this utilized for windows composting is ~ 5.4 acres, sanitary landfill is ~ 3.6 acers and Dry waste processing is ~ 1 acers, as reported by MSW site supervisor.</li><li>3. Site located near parsik Hill area. Distance between site to major road is ~1.2 Km.</li><li>4. Site was commissioned on 19, January 2023. At present, MSW received up to 600 MT to 650 MT per day, as reported by representative.</li></ol>
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		<p>5. PP has provided of 01 no. of leachate well for collection of leachate generating from MSW. PP representative has informed that, they treat said leachate at STP located at Kopri, Thane. At present, daily generation of leachate is at 10M3/Day.</p> <p>6. PP has provided 02 nos. of trommel machines for segregation of Dry and wet waste.</p> <p>7. During the visit to site, it is observed that, PP has separately stored segregated Dry and wet waste. PP representative has informed that, they will start sanitary landfill process by next month.</p>
5	<p>Waste to energy facility- S. No. 15,16,17,18 and 19 at Diaghar, Kalyan-Shilphata Road, Thane</p>	<p>Board has granted authorization dtd. 06.04.2018 to respondent TMC, to set up and operate waste processing/recycling/treatment/disposal facility (Waste to Energy Plant) at S. No. 15,16,17,18 and 19 at Diaghar, Kalyan-Shilphata Road, Thane, which was valid up to 31.03.2023.</p>

		Civil work of pre-processing facility is under progress.
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Copies of the visit reports dtd. 24/5/2023 & 25/05/2023 alongwith photographs are enclosed herewith and marked as an **Annexure-‘I’**.

For and on behalf of the  
Maharashtra Pollution Control  
Board,

Date : 21 /06 /2023  
Place : Thane

  
(**Ravindra Andhale**)  
Regional Officer, Thane

**ANNEXURE-1: Copy of Visit Reports**

# MAHARASHTRA POLLUTION CONTROL BOARD



Tel No. 25829582

Email – srothane1@mpcb.gov.in

Sub Regional Office, Thane-I  
Office Complex Bldg.,  
5<sup>th</sup> Floor, Wagle Estate,  
Near Mulund Check Naka,  
Thane – 400604

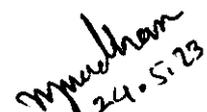
## VISIT REPORT

Name & Address of the STP : Thane Municipal Corporation,  
Mumbra STP 2 = 32 MLD  
Date of Visit : 24<sup>th</sup> May 2023  
STP Representative : Shri Prashant Mahate  
Consent Status : Obtained on 15/11/2022 which is  
Valid up to 31/12/2025

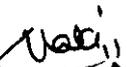
Sr. No.	Points	Observations
1.	Sewage Treatment Plant (STP) Installed Capacity in (MLD)	32 MLD
2.	Status (Operational / Non-Operational / Under Construction)	operational.
3.	Present capacity/ utilization (MLD)/ Present Flow	28 to 30 MLD.
4.	Average monthly flow	29 MLD (April - 2023)
5.	Technology UASB/ASP/OP/SBR/MBR/FAB etc.)	STP consist of inlet chamber, screenings, grit removed, distribution chamber 4 Nos. of SBR, chlorine contact tank, centrifuge house & sludge pit
6.	Flow meter	Flow meter provided to inlet found in operation. 1082.9 m <sup>3</sup> /hr.
7.	Domestic sewage collected from	Mumbra.
8.	Use of Treated sewage with Quantity (MLD)	2 MLD for gardening.
9.	Discharge of treated sewage (Water body) (MLD)	28 MLD (March - 2023)
10.	Sludge generation quantity in (Kg/M) (Kg/day)	02 MLD - Re-use 1400 kg (avg/day)
11.	Bank Guarantee Status as per consent	Not submitted
12.	Energy meter	seperate energy meter provided.

- During visit STP was found in operation
- TMC representative informed that present inlet flow is 28 to 30 MLD
- During visit all four numbers of SBR were in operation
- TMC representative informed that treated effluent is used for gardening, jetting vehicle for pipeline checkup cleaning & remaining is discharged into creek, STP sludge is used as manure for in-house garden
- Domestic Sewage collected from devlipada, shailank amrut nagere, rashid compound, Sanjay nagere, achanak nagere, shivaji nagere, smrut nagere, mumbra market, millennium tower, chand nagar, and mittal ground green view
- TMC officials informed that house to sewer line connections are under progress since 2019 but not yet completed. as a stopgap arrangement sewage from houses is diverted to STP for treatment
- As per directions issued by CPCB vide dtd 7-8-2010 TMC has not installed OCEMS to Mumbra STP
- TMC shall submit details of submission of Bank Guarantee
- TMC shall comply consent condition.
- JVs collected in presence TMC representative from inlet & outlet of STP.

  
 (Shri Prashant Raut)  
 Executive Engineer  
 TMC

  
 (Mrs. Manisha Pradhyan)  
 Chief Pollution Control  
 Officer

  
 (Suresh Trikwadi)  
 MPCB SRO-I

  
 (Utkal Shakti Shukla)  
 Sub-Regional Officer  
 Thane-I  
 MPCB

# MAHARASHTRA POLLUTION CONTROL BOARD



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Near Mulund Check Naka,  
Thane - 400604

Email - srothane1@mpcb.gov.in

## VISIT REPORT

Name & Address of the STP : Thane Municipal Corporation  
(Hiramandani STP)

Date of Visit : 24<sup>th</sup> May 2023

STP Representative :

Consent Status : obtained on 15/11/2022 which is  
valid up to 31/12/2025.

Sr. No.	Points	Observations
1.	Sewage Treatment Plant (STP) Installed Capacity in (MLD)	59.0 MLD.
2.	Status (Operational / Non-Operational / Under Construction)	Under trial run.
3.	Present capacity/ utilization (MLD)/ Present Flow	11.0 MLD
4.	Average monthly flow	11.0 MLD.
5.	Technology (UASB/ASP/OP/SBR/MBR/FAB etc.)	SBR.
6.	Flow meter	
7.	Domestic sewage collected from	Hiramandani Estate, Orla, Karyeser, Kasarvadvali
8.	Use of Treated sewage with Quantity (MLD)	0.5
9.	Discharge of treated sewage (Water body) (MLD)	10
10.	Sludge generation quantity in (Kg/M)	506.0 kg/day
11.	Bank Guarantee Status as per consent	Not submitted
12.	Energy meter	provided.

- During the visit STP was operated on trial basis
- STP consist of mechanical screening, primary chamber, grit unit, C-tech basin, chlorination unit followed by centrifuge unit
- Tmc officials informed that house to sewer line connections are under progress
- As per directions issued by CPCB vide dtel. 7-8-2021 Tmc has not installed OCEMS to Hiranandani STP
- Tmc shall submit details of submission of Bank Guarantee
- Tmc shall comply consent conditions.

mpmdham  
24.5.23  
(Manisha Pradhan)  
Chief Pollution  
Control Officer  
TMC

Ushik  
(Shakil Shaikh)  
SRO - Thane - I  
MPCB

~~Ass.~~  
(Suryana Trivedi)  
FO

# MAHARASHTRA POLLUTION CONTROL BOARD



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Near Mulund Check Naka,  
Thane – 400604

Email – srothane1@mpcb.gov.in

## VISIT REPORT

Name & Address of the STP : Thane municipal Corporation  
(vitawa STP)

Date of Visit : 24<sup>th</sup> may 2023

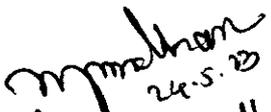
STP Representative :

Consent Status : obtained on 15/11/2022 which is  
valid upto 31/12/2025

Sr. No.	Points	Observations
1.	Sewage Treatment Plant (STP) Installed Capacity in (MLD)	8.4 MLD
2.	Status (Operational / Non-Operational / Under Construction)	operation
3.	Present capacity/ utilization (MLD)/ Present Flow	2 to 2.5 MLD
4.	Average monthly flow	2 to 2.5
5.	Technology UASB/ASP/OP/SBR/MBR/FAB etc.)	MBBR
6.	Flow meter	provided at outlet.
7.	Domestic sewage collected from	from nr. by Resident areas
8.	Use of Treated sewage with Quantity (MLD)	0.5 MLD
9.	Discharge of treated sewage (Water body) (MLD)	2.0 MLD
10.	Sludge generation quantity in (Kg/M)	93.75 Kg/day
11.	Bank Guarantee Status as per consent	Not submitted.
12.	Energy meter	provided.

- During visit STP was found in operation
- STP consist of pumping station, mechanical screening, MBBR-02, clarifier, settler, centrifuge-sludge
- Tmc officials informed that house to sewer line connections are under progress
- As per directions issued by CPCB vide dttd. 7-8-202 Tmc has not installed OCEMS to <sup>Yitawou</sup> ~~monitor~~ STP
- Tmc shall submit details of submission of Bank Guarantee
- Tmc shall comply consent condition
- JVs collected in presence of Tmc representative from inlet & outlet of STP.

  
(Anand Baid  
Dy. engineer  
Tmc)

  
(Manisha Pradhan  
Chief Pollution Control  
officer Tmc)

  
(Shukil Shukh  
SRO - Trans-I  
MPCB)

  
(S. B. Tripathi  
FO  
MPCB)

# MAHARASHTRA POLLUTION CONTROL BOARD



Tel No. 25829582

Sub Regional Office, Thane-I  
Office Complex Bldg.,  
5<sup>th</sup> Floor, Wagle Estate,  
Near Mulund Check Naka,  
Thane - 400604

Email - srothane1@mpcb.gov.in

## VISIT REPORT

Name & Address of the STP : Thane Municipal Corporation  
(Kopri)  
Date of Visit : 24<sup>th</sup> May 2023  
STP Representative :  
Consent Status : obtained on 15/11/2022 which is  
valid upto 31/12/2025

Sr. No.	Points	Observations
1.	Sewage Treatment Plant (STP) Installed Capacity in (MLD)	120 MLD
2	Status (Operational / Non-Operational / Under Construction)	operational.
3.	Present capacity/ utilization (MLD)/ Present Flow	70.0 MLD
4.	Average monthly flow	70.0 MLD
5.	Technology UASB/ASP/OP/SBR/MBR/FAB etc.)	SBR.
6.	Flow meter	provided to inlet & outlet
7.	Domestic sewage collected from	from Kopri, Daupada, Rahilya-devi, & other areas.
8.	Use of Treated sewage with Quantity (MLD)	3.0 MLD
9.	Discharge of treated sewage (Water body) (MLD)	70 MLD
10	Sludge generation quantity in (Kg/M)	3000 Kg/day
11.	Bank Guarantee Status as per consent	NOT submitted
12	Energy meter	provided.

- During the visit STP was found in operation.
- STP consist of ~~primary~~ Inlet chamber, primary section, (screening), grit chamber, SBR technology, single 6 G-tech basin Each of capacity - 20m<sup>3</sup>, all three process aeration, settling and decanting, chlorination unit followed by centrifuge unit.
- Tmc officials informed that house to sewer line connections are under progress
- As per direction issued by CPCB vide dtd. 7-8-2020 Tmc has not installed OCEMs to Kopri STP.
- Tmc shall submit details of submission of Bank Guarantee
- Tmc shall comply consent conditions
- JVs collected in presence of Tmc representative from inlet & outlet of STP

~~24/05/23~~  
 Nitesh Bembale  
 Jt. Engineer  
 Tmc

Mamethan  
 24-5-23  
 Manisha Prachan  
 Chief Pollution  
 Controller  
 Tmc

Vallu  
 Shakilshah  
 SRO - Thane-1  
 MPCB

Suryana Chaitkoc  
 FO

# MAHARASHTRA POLLUTION CONTROL BOARD



Tel No. 25829582

Email – srothane1@mpcb.gov.in

Sub Regional Office, Thane-I  
Office Complex Bldg.,  
5<sup>th</sup> Floor, Wagle Estate,  
Near Mulund Check Naka,  
Thane – 400604

## VISIT REPORT

Name & Address of the STP : Thane Municipal Corporation  
(Maga bunder STP)  
Date of Visit : 24<sup>th</sup> May 2023  
STP Representative :  
Consent Status : obtained on 15/11/2022 which is  
valid upto 31/12/2025.

Sr. No.	Points	Observations
1.	Sewage Treatment Plant (STP) Installed Capacity in (MLD)	7.0 m LD
2.	Status (Operational / Non-Operational / Under Construction)	Operation.
3.	Present capacity/ utilization (MLD)/ Present Flow	3.5 m LD
4.	Average monthly flow	3.5 m LD
5.	Technology (UASB/ASP/OP/SBR/MBR/FAB etc.)	SBR.
6.	Flow meter	provided.
7.	Domestic sewage collected from	from nr. by resident areas.
8.	Use of Treated sewage with Quantity (MLD)	0.25.
9.	Discharge of treated sewage (Water body) (MLD)	3.0.
10.	Sludge generation quantity in (Kg/M)	161.0 Kg/day
11.	Bank Guarantee Status as per consent	Not submitted
12.	Energy meter	provided.

- During the visit STP was found in operation
- STP consist of mechanical screening, primary effluent settler, Oil & grease, SBR or MBR
- TMC officials informed that house to sewer line connections are under progress
- As per direction issued by CPCB vide dtd. 7-8-2020 TMC has not installed OCEMs to Nagla bander STP
- TMC shall submit details of submission of Bank Guarantee
- TMC shall comply consent conditions
- JVs collected in presence of TMC representative from inlet & outlet of STP.

*[Signature]*  
 24/5  
 (M. D. Dade)  
 J. Engineer  
 TMC

*[Signature]*  
 24.5.23  
 (Mamishy Pradhan)  
 Chief Pollution Control  
 Officer - TMC

*[Signature]*  
 (Shakil Sheikh)  
 SPO - Thane - I  
 MPCB

*[Signature]*  
 (Surya Narayan)  
 Fe  
 MPCB.

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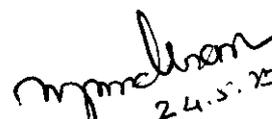
### VISIT REPORT

Name & Address of the STP : Thane Municipality Corporation  
(Everest STP)  
Date of Visit : 24<sup>th</sup> May 2023  
STP Representative :  
Consent Status : obtained on 15/11/2022 which is  
valid up to 31/12/2025

Sr. No.	Points	Observations
1.	Sewage Treatment Plant (STP) Installed Capacity in (MLD)	23.06 mLD.
2.	Status (Operational / Non-Operational / Under Construction)	operation.
3.	Present capacity/ utilization (MLD)/ Present Flow	11 mLD
4.	Average monthly flow	11.0 mLD
5.	Technology (UASB/ASP/OP/SBR/MBR/FAB etc.)	MBBR.
6.	Flow meter	provided.
7.	Domestic sewage collected from	from NE. by resident areas
8.	Use of Treated sewage with Quantity (MLD)	0.5.
9.	Discharge of treated sewage (Water body) (MLD)	10.5
10.	Sludge generation quantity in (Kg/M)	506 kg/day
11.	Bank Guarantee Status as per consent	Not submitted
12.	Energy meter	provided.

- During the visit STP was found in operation
- STP consist of Screening, grit settler, belt conveyor, MBBR-02, centrifuge sludge drying beds
- Tmc officials. informed that house to sewer line connections are under progress
- As per directions issued by CPCB vide dtel. 7-8-2020 Tmc has not installed OCEMS to Evers STP
- Tmc shall submit details of submission of Bank guarantee
- Tmc shall comply consent conditions
- JWS collected in presence of Tmc representative from inlet & outlet of STP.

  
 (Anant Beale)  
 Dy. Engineer  
 TMC

  
 24.5.20  
 (Manisha Pradhan)  
 Chief pollution control  
 officer - TMC

  
 (Shakil Sheikh)  
 SRO - Thane - I  
 MPCB

  
 (Sneha Utkar)  
 FO  
 MPCB

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### VISIT REPORT

Name & Address of the STP : Thane Municipal Corporation,  
(Lodha STP)  
Date of Visit : 24th May 2023  
STP Representative :  
Consent Status : obtained on 15/11/2022 which is  
valid upto 31/12/2025

Sr. No.	Points	Observations
1.	Sewage Treatment Plant (STP) Installed Capacity in (MLD)	16 MLD. 22.02 MLD
2.	Status (Operational / Non-Operational / Under Construction)	operation.
3.	Present capacity/ utilization (MLD)/ Present Flow	9 - 12 MLD
4.	Average monthly flow	9 - 12 MLD
5.	Technology UASB/ASP/OP/SBR/MBR/FAB etc.)	MBBR technology
6.	Flow meter	provided at inlet & outlet.
7.	Domestic sewage collected from	re. by residential area.
8.	Use of Treated sewage with Quantity (MLD)	0.5
9.	Discharge of treated sewage (Water body) (MLD)	11.5
10.	Sludge generation quantity in (Kg/M)	552 Kg
11.	Bank Guarantee Status as per consent	Not submitted
12.	Energy meter	provided.

- During the visit STP was found in operation
- STP consist of screening, belt conveyor, grit settler, MBBR-02 Nos., classifier tube settler, Sludge tank centrifuge.
- Tmc officials informed that house to sewer line connections are under progress
- As per directions issued by CPCB vide dtd. 7-8-2021 Tmc has not installed OCEMS to ~~near~~ Lodha S.T.
- Tmc shall submit details of submission of Bank Guarantee
- Tmc shall comply consent condition
- JVs collected ~~from~~ in presence of Tmc representative from inlet & outlet of STP.

*[Signature]*  
 (Anand Baidya)  
 Dy. Engineer  
 TMC

*[Signature]*  
 24.5.23  
 (Manisha Pradhan)  
 Chief Control Officer  
 TMC

*[Signature]*  
 (Shakil Shaikh)  
 SRO - Thane-I  
 MPCB

*[Signature]*  
 (Suvarna Chitkara)  
 FO  
 MPCB



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### VISIT REPORT

1. Name & Address of the Industry : M/s. Thane Municipal Corporation, Dry waste facility, Kharegaon toll Naka, Parsik Peth, bunder, Thane.
2. Date of Visit : 25/05/2023
3. Industry Representative : Manisha Padhan
4. Consent Status : -
5. Observation :

visited along with MPCB & TMC officials, during visit following observations were made;

1. During visit said facility found in operation
2. TMC representative informed that area of the facility is about 2000 sq. feet.
3. Manpower for said facility is 06 nos.
4. 35 KV electric supply connection provided, but power supply not yet connected.
5. During visit sorted waste, such as mixed plastic, Puttna, paper, Thermocol, milk pouches, mixed polythene bags, glass waste & other SCRAP material (total 3Ton) found stored at centre.

6. During visit one manual compacter was available at facility. It is informed by TMC that bailing machine & compacter will be installed in two months period.

*Mamleshwar*  
 (Mamisha Pradhan)  
 Chief Environment Officer,  
 Thane Municipal Corporation  
 Thane

*Renuka*  
 (Renuka Sane)  
 Field Officer,  
 Sub Region Thane-I  
 MPCB

*Naik*  
 (Shakil Shaikh)  
 SRO, Thane-I  
 MPCB, Thane

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### VISIT REPORT

1. Name & Address of the Site : M/s. Thane Municipal  
Cooperation. Diva  
Processing Plant  
(DEY waste) opp Diva  
Peabhag Samiti, Diva.  
25/05/2023
2. Date of Visit
3. Industry Representative : Manisha Pradhan
4. Consent Status : —
5. Observation :

Visited along with MPCB & TMC officials,  
during visit following observations were  
made;

1. During visit said dey waste processing  
facility was ~~not~~ found in operation. <sup>near</sup> for collection.
2. TMC representative informed that  
area of facility is approx 10x10 feet  
tin shed room.
3. No equipments & machineries found  
at site.
4. During visit mixed plastic, puttna,  
paper, mixed polythene bags, glass  
waste & other scrap material (~1 Ton)

5. There is no electricity connection at said facility.

Mymelham  
 (Mawisha Pradhan)  
 Chief Environment officer,  
 Thane Municipal Corporation.  
 Thane

Hukumari  
 (Renuka Sane)  
 Field officer,  
 Sub Region Thane-I  
 MPCB

Nalke's  
 (Shakil Shaikh)  
 SRO, Thane-I  
 MPCB, Thane

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### VISIT REPORT

1. Name & Address of the Industry : M/s. Thane Municipal Corporation, Solid waste Processing (Bio Composting Plant), Kaula, Mumbra (Kausa)
2. Date of Visit : 25/05/2023
3. Industry Representative : Manisha Pradhan
4. Consent Status : Applied for authorization
5. Observation :

During visit following observations are made;

1. TMC has provided two no. of Bio-composting Plant of capacity 5 TPD each only, same was in operation at the time of visit.
2. During visit Bio-methanization plant of 10 TPD not observed at said site.
3. During visit plant operator informed that, vegetable market waste & Hotel waste approx 7 to 10 TPD collected from Kausa mumbra area for processing.
4. TMC has not provided any treatment system for leachate/slurry generated from processing plant. Presently leachate slurry generated from processing plant is discharged into local drain. TMC official inform that they will treat the leachate with Bio-product.

*Manish Pradhan*  
(Manish Pradhan)  
Chief Environment officer,  
Thane Municipal Corporation

*Renuka Sane*  
(Renuka Sane)  
Field Officer,  
Sub Region Thane-I  
MPCB

*Shankh Shakti*  
(Shankh Shakti)  
SRO, Thane-I  
MPCB, Thane

## Visit photographs dtd 24/05/2023 & 25/05/2023



Pic-1: Sewage Treatment Plant – Kausa, Mumbra



Pic-2: Waste to Energy plant, Diaghar- work u/progress



Pic-3: Waste to Energy plant, Diaghar- work u/progress